

GOVERNMENT OF ANDHRA PRADESH  
Consumer Affairs, Food & Civil Supplies Department,  
A.P Secretariat, Velagapudi, Amaravati

Date: 09 -01-2022

**NOTIFICATION**

Roc.No. 3 (1)/DC-P/Sectt./CS- II Dept/2022 dated : 09-01-2022

Sub: Consumer Affairs – Consumer Protection Act, 2019 – Inviting applications to fill up 4 (four) posts of **Presidents of District Commissions** in the State of Andhra Pradesh (including the 2 (two) future (vacancies arising w.e.f 01/06/2022 & 30/07/2022 (Nellore and Vijayawada) - Reg.

- Ref:-
1. Consumer Protection Act, 2019. (No. 35 of 2019).
  2. The Gazette of India (Extraordinary) Part II – Section I Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs, New Delhi) Notification G.S.R No.452 (E) dt.15.7.2020.
  3. G.O. Ms. No. 17 Consumer Affairs, Food & Civil Supplies (CS-II) Department, Govt. of A.P, Dt. 19.10.2020.
  4. Resolutions of the Selection Committee constituted under Rule 6 (1) of Consumer Protection (Qualification..) Rules, 2021, Dated \_\_.01.2022.

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Applications in duplicate are invited from the eligible applicants who is, or has been, or is qualified to be a **District Judge** and should be above 35 years and below 65 years as on the date of notification to fill up the following posts of **Presidents** of District Commissions in the State of Andhra Pradesh under Rule 4 of CP Rules, 2020 and under sections 28 to 30 of Consumer Protection Act, 2019 and

S.No.	District Commission	President
1	Visakhapatnam-I	1
2	Kurnool	1
3	Nellore (vacancy arising w.e.f 01/06/2022)	1
4	Vijayawada (vacancy arising w.e.f 30/07/2022)	1
	Total	4

\* The applicant shall apply only for one post and for one district only.

The applicants who are presently working in judiciary as District Judges or Tribunals equivalent shall submit their applications through proper channel.

Term of Office:

Every President of the District Commission shall hold office for a term of **four years or up to the age of sixty five years**, whichever is earlier and shall be eligible for reappointment for another term of four years subject to the age limit of sixty five years, and such reappointment is made on the basis of the recommendation of the Selection Committee.

Pay & Allowances: ( C.P (Salary, allowances..) Model Rules, 2020 :

The President shall be entitled to the salary and allowances as are admissible to a District Judge in the super time scale of pay. The pay of a person appointed as President, who is in receipt of any pension, shall be reduced by the gross amount of pension drawn by him. There shall be an annual upward revision of the pay of the President at the rate of 3%. Every District Commission President shall be entitled to House Rent Allowance, Transport Allowance, Leave, Leave Travel Concession, Medical Treatment and Hospital facilities as per the provisions applicable to Group 'A' Government Servants in the State Government.

The applicant for the above posts are requested to submit the applications **in duplicate in prescribed Format only** along with the copies of all testimonials attested by a Gazetted Officer and send them to the Ex-Officio Secretary to Government, Consumer Affairs, Food and Civil Supplies Department, A.P Secretariat, Velagapudi, Amaravati. The applications should reach this Department on or before: 31-01-2022 by 5.00 P.M. Incomplete or defective applications not accompanied with attested copies of all testimonials and the applications received after the due date will not be considered on any ground, including postal delay.

The applications will be summarily rejected without intimation, if the applicant fails to comply with any of the above instructions. For format of application and other details, visit our website <http://www.apcivilsupplies.gov.in>.

↓ 7/1/2022  
**EX.OFFICIO SECRETARY TO GOVERNMENT**

To

01. The Registrar General, High Court of A.P. with a request to display in the Notice Board/Website of High Court, Subordinate Courts & Tribunals.
  02. The Ex-Officio Secretary to Government, Consumer Affairs, Food & Civil Supplies Department, A.P. Secretariat, Velagapudi
  03. The Secretary, Law Department, A.P. Secretariat, Velagapudi
  04. All the District collectors in the State of A.P.
  05. The Registrar, A.P. State Commission, Vijayawada.
  06. All the District Courts in the State of A.P.
  07. All the District Commissions in the State of A.P.
  08. The Registrar, A.P. Lokayuktha,
  09. The Ex-Officio Joint Secretary to Government, Consumer Affairs, Food & Civil Supplies Department, A.P. Secretariat, Vijayawada
- (\*) With a request to display the notification in their respective Notice Boards



(i) Experience at-least during the last 10 years .  
**(Proofs to be enclosed)**

Sl.No	Post held	Details of places worked	Period (from - to)	Nature of work be indicated clearly

(j) Enclose copies of **5 judgments** covering Commercial Law or any matter touching Consumer affairs / Public administration in the last 10 years.

(k) Status of Health: **(Medical certificate not below the rank of Asst. Civil Surgeon to be enclosed)** \_\_\_\_\_

(l) Any other accomplishments/information, the candidate may like to furnish **(Proof to be enclosed)** \_\_\_\_\_.

Place:

Date:

Signature \_\_\_\_\_

((Name) \_\_\_\_\_ )

### CHECK LIST

Sl.No.	Description	Yes	NO
1	Proof showing date of birth		
2	Proof showing Bachelors Degree from any recognized University		
3	Proof showing any Post Graduation / Spl. Knowledge/ Addl. Qualification if any		
4	Proof showing the present address		
5	Details of experience		
6	Proof showing enrollment in Bar Council and from Bar Association practicing as an advocate for the last 10 years		
7	Copies of 5 Judgements covering commercial law or any matter touching consumer Affairs / Public Administration in the last 10 years		
8	Medical Fitness Certificate issued by Civil Asst. Surgeon		
9	IT returns for the past three (3) financial years		
10	All Testimonials enclosed along with the applications attested by a Gazetted Officer		
11	Proof showing any other— accomplishments / information		

SIGNATURE

*Note:* Incomplete or Defective applications and applications not accompanied with attested copies of all testimonials attested by a Gazetted Officer and the applications received after the due date will not be considered on any ground including postal delay and will be summarily rejected.